

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 19th November, 2014
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
AFTER NOTICE				
1.	Appeal No.76/2014 & M.A.No.668/2014	Pedder Road Residents Association Vs. Union of India & Ors	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Appellant. Ms. Panchajanya Batra Singh, Adv. For MoEF & CC.	
FOR COMPLETION OF PLEADINGS				
2.	Original Application No. 167/2014 & M.A. No. 599/2014, M.A. No. 711/2014, & M.A. No. 780/2014.	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. Narender Hooda, Sr. Adv. and Mr. Vineet Malik and Ms. Bano Deswal, Advs. For R-3,5,9,10. Ms. Neelam Rathore and Ms. Syed Amber, Advs. For R-6 to 8.	
FOR HEARING				
3.	Original Application No. 01/2012.	Sanjay Agnihotri V/s Union of India & Ors.	Mr. Raj Panjwani, Adv. For the Applicant. Mr. Devender Singh, Adv. for R-1. Mr. D.K.Dhayani, Adv. For R – 2. Mr. N.K. Gupta, Sr. Environment Engineer, for R -3. Mr. Gautam Kumar, Adv. for R- 4. Mr. Ravindra Kumar, Adv. for R-5. Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. For R – 6. Mr. Raman Yadav, Adv. For R-7.	
4.	Appeal No. 43/2014 & M.A.No.375/2014.	M/s Hindustan Coca-Cola Beverages Pvt. Ltd. Vs. U.P. Pollution Control Board.	Mr. Pinaki Mishra, Sr. Adv. along with Ms. Ruby Singh Ahuja, Advs. For the Appellant. Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Advs. For R-1. Mr. Prasouk Jain and Mr. B.V. Niren, Advs. For R-2.	
5.	Original Application No. 67/2014 & M.A.No.144/2014.	Shri Rajnish kumar Sharma & Ors. Vs. DLF Qutab Enclave Residents Welfare	Mr. Sumeer Sodhi, Adv. For the applicant. Mr. Satheesan T. K. Adv.For R-1. Mr. Narender Hooda, Sr. Adv. with Vinit Malik, Adv. For R-2&3.	

		Association (Regd.) & Ors		
6.	Original Application No.24/2014 & M.A.No.678/2014, M.A.No.679/2014 & M.A.No.792/2014.	Shiv Prasad Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Manisha Badoni, Adv. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma, Adv.forR-2&6 Ms. Manisha Agrawal, & Mr. Alok Kumar, Adv. for R-3. Mr. Mukesh Verma, Adv. for R-4. Mr. Aditya Singh, Adv.for R-5. Mr.Ramul Verma,Adv.ForR-6 Mr. D.K.Dhayani, Adv.forR-7. Mr. Vivek Singh, Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25.	
7.	M.A.No.767/2014 in Original Application No.288/2013.	Chandrapal Singh Vs. State of U.P. & Ors.	Ms. Pooja Dhar,Adv. for Applicant.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in